

Inclination of agriculture labourers towards NREGS

†1155. SHRI OM PRAKASH MATHUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that since the launch of National Rural Employment Guarantee Scheme (NREGS) labourers engaged in cultivation have shown inclination towards this scheme;
- (b) if so, whether Government has conducted any study in respect of its adverse effects on agriculture production; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Any registered rural household, including those engaged in cultivation, may demand employment under NREGA. Employment is provided on demand not exceeding 100 days in a financial year. The registered rural household is free to avail any other employment opportunity available to them.

(b) No, Sir. The Ministry has not conducted any study regarding adverse effects of NREGS on agriculture production.

(c) Does not arise.

PMGSY fund to Madhya Pradesh

†1156. SHRIMATI MAYA SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount allocated to the Madhya Pradesh in the current year under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether allocation has been reduced this year against previous year; and
- (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) State-wise allocation of funds is normatively made under Pradhan Mantri Gram Sadak Yojana (PMGSY) only in respect of allocation provided for the programme out of the accrual of cess (diesel). For the current year (2009-10), State-wise allocation for the programme out of cess (diesel) would be finalized as soon as the budget estimates for the current year are approved by the Parliament.

(b) and (c) Does not arise.

Bharat Nirman Yojana

1157. SHRI MOHD. ALI KHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is implementing Bharat Nirman Programme effectively;
- (b) if so, the details of developmental activities under this programme; and

†Original notice of the question was received in Hindi.

(c) the funds released and spent in each State especially for Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Bharat Nirman Programme launched in 2005-06 for building infrastructure and basic amenities in rural areas, has six components, namely irrigation, rural housing, rural roads, drinking water in rural areas, rural electrification and rural telephony. The progress of its implementation during the last four years from 2005-06 to 2008-09 is as under:-

Sl. No.	Component	Bharat Nirman Target	Achievements
1.	Irrigation	100 lakh ha.	60.13 lakh ha.
2.	Rural Housing	60 lakh	71.76 lakh
3.	Rural Roads		
	(i) Habitations	59,564	31,924
	(ii) Upgradation (in lakh Kms.)	1.94	1.55
4.	Drinking Water Supply		
	(i) Uncovered Habitations	55,067	54,430
	(ii) Slipped Back Habitations	3,31,604	3,57,822 *
	(iii) Quality-affected habitations	2,16,968	2,59,628 **
	Total	6,03,639	6,68,073
5.	Rural Electricity (in lakhs)	1.25	1.18
6.	Rural Telephone connectivity (No. of villages)	66822	57240

* Higher achievement reported cumulatively as some states have reported coverage of habitations other than those included in Bharat Nirman Programme.

** Projects completed: 46344; Ongoing projects: 2,13,284

(c) State-wise information including Andhra Pradesh regarding funds released/spent for the four year period, 2005-06 to 2008-09 under Bharat Nirman is given in Statements-I, II and III (See below).

Statement-I

Bharat Nirman Drinking Water, Rural Housing and Rural Road Components

(Rs. Crores)

Sl. No.	State/UTs	ARWSP (Drinking Water)		IAY (Rural Housing)		PMGSY (Rural Roads)	
		Released	Expendi- ture	Released	Expendi- ture	Released	Expendi- ture
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1223.32	1223.32	1689.83	2023.53	1959.04	2003.93

1	2	3	4	5	6	7	8
2.	Arunachal Pradesh	518.26	393.24	71.25	63.22	445.68	475.11
3.	Assam	638.89	672.34	1447.92	1661.22	2690.99	2660.09
4.	Bihar	905.37	536.91	4756.82	5775.15	2935.04	2568.47
5.	Chhattisgarh	336.90	309.28	299.05	290.25	3723.51	3477.99
6.	Goa	4.75	4.75	7.50	8.84	10.15	5.32
7.	Gujarat	843.35	612.55	781.87	893.51	779.55	792.16
8.	Haryana	316.36	316.36	112.83	141.78	847.05	829.11
9.	Himachal Pradesh	547.09	546.53	40.66	52.31	1218.44	1162.90
10.	Jammu and Kashmir	1196.27	1053.98	137.34	111.12	410.79	390.75
11.	Jharkhand	264.17	282.34	540.56	530.47	775.62	737.35
12.	Karnataka	1216.46	1205.17	617.22	602.48	1468.22	1431.84
13.	Kerala	315.09	304.47	341.01	398.61	246.63	246.25
14.	Madhya Pradesh	979.82	868.94	522.26	803.65	6523.26	6476.63
15.	Maharashtra	1746.52	1653.92	999.97	1372.01	2301.26	2272.00
16.	Manipur	134.85	112.77	40.16	31.42	203.46	209.88
17.	Meghalaya	201.62	209.26	43.99	54.61	159.61	138.38
18.	Mizoram	161.78	145.02	23.28	29.16	341.48	313.55
19.	Nagaland	138.73	111.62	67.63	90.95	261.75	241.73
20.	Orissa	706.66	590.30	964.52	1039.83	3625.01	3476.73
21.	Punjab	220.69	185.67	123.40	117.65	861.72	871.12
22.	Rajasthan	2384.56	2461.27	401.12	496.99	6384.51	6173.92
23.	Sikkim	81.72	51.05	12.02	16.69	378.82	318.94
24.	Tamil Nadu	724.22	591.23	642.24	925.78	673.55	668.18
25.	Tripura	173.22	178.52	148.70	170.46	696.14	577.80
26.	Uttar Pradesh	1584.90	1394.41	2142.05	2646.87	5452.54	5453.77
27.	Uttanchal	324.05	283.51	107.73	146.83	424.41	465.45
28.	West Bengal	902.73	889.10	1233.58	1212.65	2520.81	2353.36
29.	Andaman and Nicobar Islands	17.48	4.7218	4.05	2.14		

1	2	3	4	5	6	7	8
30.	Dadra and Nagar Haveli	0.00	0	1.17	0.54		
31.	Daman and Diu	0.00	0	0.00	0.03		
32.	Lakshadweep	0.00	0	1.43	1.62		
33.	Puducherry	0.00	0.05	0.75	1.82		
TOTAL		18809.82	17192.59	18323.92	21714.19	48319.03	46792.71

Statement-II

Bharat Nirman — Irrigation and Electrification components, Funds Released

(Rs. Crores)

Sl.No.	Name of State/UTs	Irrigation	Electrification
1	2	3	4
1.	Andhra Pradesh	2997.75	434.49
2.	Arunachal Pradesh	126.14	277.3
3.	Assam	548.49	614.8
4.	Bihar	191.41	2173.6
5.	Chhattisgarh	308.37	204.84
6.	Goa	73.62	0
7.	Gujarat	1305.82	81.7
8.	Haryana	9.17	75.2
9.	Himachal Pradesh	267.38	87.5
10.	Jammu and Kashmir	666.75	232.21
11.	Jharkhand	19.27	1647.6
12.	Karnataka	1093.47	517.2
13.	Kerala	26.91	21
14.	Madhya Pradesh	1190.53	412.7
15.	Maharashtra	3862.99	145.23
16.	Manipur	557.67	57.32
17.	Meghalaya	28.29	32.2
18.	Mizoram	108.61	79.4

1	2	3	4
19.	Nagaland	107.71	65.02
20.	Orissa	1634.06	1121.2
21.	Punjab	49.36	60.4
22.	Rajasthan	437.05	596.01
23.	Sikkim	7.47	44
24.	Tamil Nadu	43.18	100.8
25.	Tripura	62.61	7.93
26.	Uttar Pradesh	681.19	3007.11
27.	Uttanchal	802.48	553
28.	West Bengal	38.49	906.7
29.	Andaman and Nicobar Islands		
30.	Dadra and Nagar Haveli		
31.	Daman and Diu		
32.	Lakshadweep		
33.	Puducherry		
	TOTAL	17246.20	13556.46

Statement-III

Funds Released for Telephone Component under Bharat Nirman

Sl. No.	Name of State/UTs	Funds Released (Rs. in Crores)
1	2	3
1.	Andhra Pradesh	1.65
2.	Assam	15.72
3.	Bihar	0.00
4.	Jharkhand	1.39
5.	Gujarat (including Daman and Diu and Dadra and Nagar Haveli)	8.94
6.	Haryana	0.00
7.	Himachal Pradesh	3.16
8.	Jammu and Kashmir	4.35

1	2	3
9.	Karnataka	0.00
10.	Kerala (including Lakshadweep)	0.00
11.	Madhya Pradesh	38.41
12.	Chhattisgarh	8.83
13.	Maharashtra (including Goa)	15.96
14.	NE-I (Meghalaya, Mizoram, Tripura)	1.68
15.	NE-II (Arunachal Pradesh, Manipur, Nagaland)	0.93
16.	Orissa	7.62
17.	Punjab	0.00
18.	Rajasthan	34.47
19.	Tamil Nadu (including Pondicherry)	0.00
20.	Uttar Pradesh (East)	0.00
21.	Uttar Pradesh (West)	0.00
22.	Uttaranchal	5.53
23.	West Bengal (including Sikkim)	0
24.	Andaman and Nicobar Islands	0
TOTAL		148.64

Employment for rural poor under NREGA

1158. SHRIMATI HEMA MALINI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether all the States under flagship scheme National Rural Employment Guarantee Act (NREGA) have been able to provide employment since its implementation to the rural poor to the fullest extent;

(b) if so, the details of such States; and

(c) if not, the details of such States and the reasons therefor and what action Government is taking against those States since unemployment is the burning issue in the country?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) NREGA was implemented in 200 districts with effect from 2.2.2006 and 130 additional districts were covered under the Act during 2007-08. All the remaining rural areas of the country have been covered under the Act with effect from 1.4.2008. The Act provides a legal guarantee for 100 days of wage employment in a year to every rural household whose adult